

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

12. C.P.(IB)-85(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.11.2022**

NAME OF THE PARTIES: COLLEGEDUNIA WEB PRIVATE LIMITED

Vs.

ARRINA EDUCATION SERVICE PRIVATE LIMITED

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Mr. Ranjeev Carval, counsel appearing for the Corporate Debtor is present through virtual hearing. None appeared for the Petitioner.

Pleadings are completed in this matter. List this matter on **09.01.2023** for hearing.

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)  
/RKS/

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)